

ITEM NO.9

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 1842/2023

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

KISHAN DEV

Respondent(s)

Date : 29-02-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ankur Prakash, AOR

For Respondent(s)

Mr. Ruchit Mohan, Adv.

Mr. Braj Kishore Mishra, AOR

Mr. Abhishek Yadav, Adv.

Ms. Mini Kishore, Adv.

Mr. Priyadarshi Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Original records have been received from High Court and
Trial Court.

Parties may file additional documents, if any.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

H. SHASHIDHARA SHETTY
Registrar